



**BEFORE THE NATIONAL GREEN TRIBUNAL
(WESTERN ZONE) BENCH, AT PUNE, MAHARASHTRA**

APPEAL NO: 19/2020.

SHRI. AGNELO D'SOUZA

]...APPELLANT.

V/S

**THE GOA COASTAL ZONE
MANAGEMENT AUTHORITY**

]...RESPONDENT.

ADDITIONAL AFFIDAVIT

I, Agnelo D'Souza, son of Syril D'Souza, aged 44 years, Indian National, resident of Tembawaddo, Morjim, Pernem-Goa, do hereby on solemn affirmation state and submit as under:

1. I say that I have instituted the captioned Appeal before this Hon'ble Tribunal assailing the Order dated 18/2/2020 bearing Reference no. GCZMA/N/NGT matter/19-20/01/2504 passed by the GCZMA.
2. I say that the Appeal had come up for hearing before this Hon'ble Tribunal on 1/9/2021 and in terms of the Order dated 1/9/2021 the present Affidavit is filed.
3. I say that the GCZMA in its Impugned Order dated 18/2/2020 had identified the following violations:
 - (i) 40 sun beds on beach.
 - (ii) high volume music speakers facing the beach in violation of the CRZ Notification.
 - (iii) Shack temporary bamboo structure and 15 cottages constructed/ erected without CRZ N.O.C.

4. I say that vide the Impugned Order dated 18/2/2020 the GCZMA found 12 structures to be legal with due permission/licenses from the Government Authorities and directed removal of the other violation, save and except, 12 structures. I say that in furtherance of the Impugned Order dated 18/2/2020, the GCZMA has removed 40 sun beds on beach and high volume music speakers facing the beach and have demolished 3 structures which were found to be in violation of CRZ.



5. I say that in view of the above, all the violations as directed in the Impugned Order have been removed to the satisfaction of the GCZMA, save and except, 12 structures which are found to be legal structures by the GCZMA.

6. In view of the above, the Appellant therefore prays for withdrawal of the Appeal.

7. I say that what is stated by me in the paragraphs hereinabove is true to my knowledge.

Solemnly affirmed at Panaji-Goa)

On this 28th day of September, 2021)

DEPONENT

Solemnly affirmed before me by
Mr./Smt. Angelo D'Souza,
who has been identified by
Adv. Sufyan Sayed
whom I personally know.
Reg. No. 8864 dated 22/09/2021



Identified by me:

Adv. S. Sayed.

SAYED ABBAS
Advocate & Notary
Tiewadi Taluka
Panaji-Goa 403001
Reg. No. 231/2010